

FORM A
PUBLIC ANNOUNCEMENT
[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary
Liquidation Process) Regulations, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
SUBURBAN DIAGNOSTICS (INDIA) PRIVATE LIMITED**

1.	Name of Corporate Person	SUBURBAN DIAGNOSTICS (INDIA) PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	06/06/2002
3.	Authority under which Corporate Person is Incorporated/ Registered	Registrar of Companies, Mumbai, Maharashtra
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U85110MH2002PTC136144
5.	Address of the Registered Office and Principal Office (If Any) of Corporate Person	2nd Floor, Aston, Sundervan Complex, Lokhandwala Road, Andheri (West), Mumbai, Maharashtra, India, 400053
6.	Liquidation Commencement Date of Corporate Person	06/02/2025
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Mr. Dilipkumar Natvarlal Jagad 803/804, Ashok Heights, Opp. Saraswati Apartment, Nikalas Wadi Road, Near Bhuta School, Old Nagar X Road, Gundavali, Andheri East, Mumbai City, Maharashtra – 400069 dilipjagad@hotmail.com +91-9821142587 IBBI/IPA-001/IP-P00233/2017-2018/10462 Email for Correspondence : suburbanvol@gmail.com
8.	Last Date for Submission of Claims	08/03/2025

Notice is hereby given that SUBURBAN DIAGNOSTICS (INDIA) PRIVATE LIMITED has commenced voluntary liquidation on 06/02/2025.

The stakeholders of SUBURBAN DIAGNOSTICS (INDIA) PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 08/03/2025, to the liquidator at the address mentioned against item 7.

The proof of claims is to be submitted in the prescribed form. The claim forms can be downloaded from the website <https://ibbi.gov.in/en/home/downloads> under the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017.

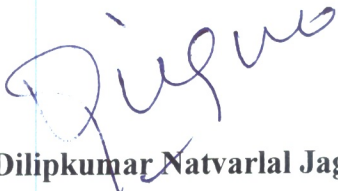
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 07/02/2025
Place: Mumbai



Name and Signature of the Liquidator


Dilipkumar Natvarlal Jagad

Registration No.: IBBI/IPA-001/IP-P00233/2017-2018/10462